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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **CRL.M.C. 1659/2017 & CRL.M.A. 6734/2017**

ENFORCEMENT DIRECTORATE

..... Petitioner

Through: Mr. Amit Mahajan, CGSC/UOI with
Mr. Gitesh Chopra & Mr. Raghav
Sethi, Advs.

versus

TILAK RAJ ARORA

..... Respondent

Through: Mr. Jitesh Sharma, Adv.

CORAM:

HON'BLE MR. JUSTICE SURESH KUMAR KAIT

ORDER

% **13.11.2019**

At request of learned counsel for the petitioner, list on 21st November,
2019.

SURESH KUMAR KAIT, J

NOVEMBER 13, 2019

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